

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11584/2019

(Arising out of impugned final judgment and order dated 31-10-2018 in MP No. 7267/2018 passed by the High Court Of Judicature At Allahabad)

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

Date : 21-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR

For Respondent(s) Ms. Vibhooti Malhotra, AOR

Mr. Abhay Pratap Singh, AOR
Mr. S. Aryan Sadanand, Adv.

Mr. Rohit Amit Sthalekar, AOR

Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, Adv.
Mr. Amit Tandon, Adv.
Mr. Anish Agarwal, AOR

Mr. Satyam Thareja, AOR
Mr. Rahul, Adv.

Mr. T. Mahipal, AOR
Mr. Avnish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the respondent No.2 seeking adjournment, list the matter on 3rd of November, 2022.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR